

89 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Law Institute, New Delhi, for the year 1988-89.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-812/90]

Detailed Demands for Grants of the Ministry of Programme Implementation for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Programme Implementation for 1990-91. [Placed in Library. See No. LT-813/90]

Detailed Demands for Grants of the Ministry of Finance for 1990-91 and Report of the Comptroller and Auditor-General of India for the year ended 31st March, 1989—Union Government (scientific Departments)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for 1990-91. [Placed in Library. See No. LT-

814/90]

- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year ended the 31st March, 1989 (No. 2 of 1990)—Union Government (Scientific Departments) under article 151 (1) of the Constitution. [Placed in Library. See No. LT-815/90]

12.44 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the rules of Procedure and Conduct of Business in Rajya Sabha, I am directed to enclose a copy of the Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990, which has been passed by the Rajya Sabha at this sitting held on the 8th May, 1990."

12.44 1/2 hrs.

CONSTITUTION (SCHEDULED CASTES) ORDERS (AMENDMENT) BILL

As passed by Rajya Sabha

[*English*]

SECRETARY GENERAL: Sir, I lay on